

various aspects relating to the pay and grade structure of the Central Information Service with a view to suggesting possible improvements after taking into consideration the relevant recommendations of the Chanda Committee

(d) Vacancies of Grade IV of the Central Information Service which is the lowest grade in the service are filled by direct recruitment through Union Public Service Commission and not by promotion. These and other officers of the service are given training at the Indian Institute of Mass Communication, New Delhi

Chinese Refusal to permit Indian Aircraft to go to Peking

5140. Shri Hem Barua: Will the Minister of External Affairs be pleased to state

(a) whether it is a fact that China has refused to permit an Indian aircraft to go to Peking to bring back to India the wives and children of our diplomatic personnel in China,

(b) if so, whether the Chinese authorities have advanced any reasons in support of this refusal and if so, what are they,

(c) whether any guarantee for the safety of the aforesaid personnel in Peking has been given to India, and

(d) Government's reaction to the whole problem?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes Sir

(b) The reason given by the Chinese for the refusal was that none of the Indian personnel in Peking had been wounded requiring to be brought back to India for medical treatment.

(c) Under International Law the Chinese Government are responsible for the safety of the Indian Embassy personnel in Peking.

(d) In view of the Chinese Government's attitude Government of India did not permit landing of a Chinese aircraft to be sent to India.

Appointment of High Commissioners in Ceylon and Malaysia

5142. Shri S. K. Sambandham: Will the Minister of External Affairs be pleased to state:

(a) whether any representation from the Chief Minister of Madras regarding the appointment of High Commissioners in Ceylon and Malaysia has been received, and

(b) if so, the details thereof and reaction of Government thereto?

The Minister of External Affairs (Shri M. C. Chagla): (a) No, Sir

(b) Does not arise

भारतीय सेना के सैनिकों की वेतन-वृद्धि
(इंकीवेट)

5143. श्री यशवन्त सिंह कुशवाह :
श्री राम नौपाल शालवाले :
श्री रघुवीर सिंह शास्त्री :
श्री प्रकाशचौर शास्त्री :
श्री रामावतार शास्त्री :
श्री धारम दास :
श्री महेश बिम्बिसर नाथ :
डा० लक्ष्मण प्रकाशपुरी :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि -

(क) क्या यह सच है कि भारतीय सेना के सैनिकों के वेतन में पांच वर्षों का सेवाकाल पूरा हो जाने के बाद 2 रुपये 50 पैसे की वृद्धि होती है;

(ख) क्या यह भी सच है कि सेना में अधिकारियों को वार्षिक वेतन-वृद्धि (इंकीवेट) मिलती है, और

(ग) यदि हाँ, तो इस भेदभाव के क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री स्वयं सिंह) :

(क) जबान की सेवा के प्रति 5 वर्षों की सेवा के पश्चात् 2. 50 रुपये प्रति मास 4 पैसे,

सेना के नाम कमीशनड ग्रफसर और सिपाही बेतन मे तरकिकयों के अधिकारी हैं, इस बात के साथ कि नाम कमीशनड ग्रफसरों को ऐसी दो तरकिकया मिल सकती हैं और सिपाहियों को चार। नायब सूबेदार, सूबेदार और (भर्ती शुदा) गैर लड़ाका वारिक तरकिकयो के अधिकारी हैं।

(ख) सेना मे ग्रफसरो को तरकिकए वारिक या द्विवारिक मिलती हैं।

(ग) कमीशन प्राप्त ग्रफसरों से नीचे सेना के सेविवर्ग का बेतन डाचा, सेनावधि सम्बन्धी तरकिकयो के तीर पर अपने प्राप प्राप्य होने वाली आवश्यक तरकिकयो सहित, साधारण समयमानो पर सम्मिलित नहीं है, परन्तु, एन० सी० प्रोज० के लिए गुड सर्विस के प्रतिरिक्त, जिसके दर अभी हाल ही मे बढ़ाये गये हैं, तरकिकए बर्गीकरण, पद-आस्पद मे उन्नति पर भी दी जाती है। कौशल तथा शिक्षा योग्यता मे बढतरी की प्राप्ति पर, बर्गीकरण मे बढतरी की जाती है, जिनका निर्णय आवश्यक परीक्षाओ द्वारा किया जाता है। उदारतापूर्ण दृष्टिकोण से यह स्थिति राज्य और व्यक्ति दोनो के लिए लाभकर है। यह तथ्य सेना के ग्रफसरों की हालन मे लागू नहीं है।

पहुँ पर बी गई प्रतिरक्षा मन्त्रालय की भूमि

5144 श्री राम चरण : क्या रक्षा मंत्री यह बताने की कृपा करेगे कि

(क) प्रतिरक्षा मन्त्रालय ने देश मे अपनी कितनी एकड भूमि अब तक पट्टे पर दी हुई है, और

(ख) पट्टे पर दी गई इस भूमि ने प्रतिरक्षा मन्त्रालय को प्रति वर्ष कितनी आय होती है ?

प्रतिरक्षा मन्त्रालय में राज्य मन्त्री (जी ब० रा० भगत) : (क) तथा (ख). रक्षा खाता अपनाई गई लगभग 12,8 00 एकड

भूमि ऐसी है जो रक्षा मन्त्रालय को लगभग 19 लाख रुपये वारिक किराया देती है।

Tenders for Shipping of Indian Contingent from Gaza

5145. Shri George Fernandes:
Shri J. H. Patel:
Shri Madha Limaye:
Shri S. M. Banerjee:

Will the Minister of Defence be pleased to state

(a) whether tenders were invited from Indian and/or foreign shipping lines to transport the Indian army personnel in the Gaza strip following the withdrawal of the U.N.E.F.;

(b) the number of tenders received and the rates quoted therein,

(c) whether it is a fact that many shipping companies refused to accept the task of transporting our troops because of the likelihood of the outbreak of war in the region; and

(d) what were the ships commissioned to bring back the Indian contingent?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):
(a) to (c) Enquiries were made from three Indian shipping lines. Two of these were not made to spare any suitable passenger ship during June 1967 and, therefore, did not quote and rates. The rates quoted by the third firm were as under—

(i) Shs 55/- sterling, per dead weight ton per month (30 days) in Indian currency. The capacity of the ship chartered is 8130 dead weight tons.

(ii) For messing cabin passengers, additional payment of Rs. 16 50 per head per day

(iii) Wages of passenger staff of the shipping line carried for the period of the charter.

(iv) Cost of all drinks, medicines and stores supplied to pas-